

WIRES AND FABRIKS (S.A.) LIMITED

(Registered Office: 7, Chittranjan Avenue, Kolkata – 700 072)

The details subsequent to the completion of the Offer made vide Public Announcement dated October 26, 2009 ("PA"), and Letter of Offer dated November 25, 2009 is being issued by VC Corporate Advisors Private Limited ("Manager to the offer") in terms of SEBI (Substantial Acquisition of Shares & Takeovers) Regulations, 1997 and subsequent amendments thereto ("Regulations") on behalf of BKM Mercantile Private Limited, (herein after referred to as "Acquirer" or "BKM") to acquire 3,48,673 fully paid-up Equity Shares of Rs.10/- each representing 11.41 % of the fully paid-up equity and voting share capital of Wires And Fabriks (S.A.) Limited ("Target Company") at a price of Rs. 71/- per share ("Offer Price") payable in cash are as under:

- | | |
|---|---|
| 1. Name of the Target Company | : Wires And Fabriks (S.A.) Limited |
| 2. Name and Address of the Acquirer(s) including PACs | : BKM MERCANTILE PRIVATE LIMITED ("BKM")
having its registered office at 7, Chittranjan Avenue,
Kolkata – 700072 |
| 3. Name of Manager to the Offer | : VC Corporate Advisors Private Limited |
| 4. Name of Registrar to the Offer | : ABS Consultant Private Limited |
| 5. Offer details | |
| a) Date of Opening of the Offer | : Friday, 04.12.2009 |
| b) Date of Closing of the Offer | : Wednesday, 23.12.2009 |
| 6. Details of the acquisition: | |

Sr. No.	Particulars	Proposed in the offer documents		Actuals	
1.	Offer Price	Rs. 71/- per share		Rs. 71/- per share	
2.	Share holding of acquirer (No. & %) before MOU/P.A.	100 (0.003%)		100 (0.003%)	
3.	Shares acquired by way of MOU or market purchases (No. & %)	NA		NA	
4.	Shares acquired in the Open Offer (No. & %)	3,48,673 (11.41%)		3,47,542 (11.37%)	
5.	Size of the Open Offer (No. of shares multiplied by Offer Price per share)	Rs. 24,755,783/-		Rs. 24,675,482/-	
6.	Shares Acquired after P.A. but before 7 working days prior to closure date, if any. (No. & %)	Nil		Nil	
7.	Post Offer shareholding of acquirer (No. & %) (2+3+4+6)	3,48,773 (11.413%)		3,47,642 (11.38%)	
8.	Pre and Post Offer shareholding of public (No. & %)	Pre Offer	Post Offer	Pre Offer	Post Offer
		11,12,736 (36.41%)	7,64,063 (25.00%)	11,12,736 (36.41%)	7,65,194 (25.04%)

- | | |
|---|---|
| 7. Status of the Escrow Account, Whether released or not | : The amount lying in Escrow Account is being released to the Acquirer. |
| 8. Payment of interest, if any, to the shareholders along with the details thereof. | : Not Applicable |
| 9. Status of Investor Complaints received, if any. | : Nil |

The Acquirer & its directors accept full responsibility for the information contained in this Public Announcement and is responsible for the obligations of the Acquirer as laid down in the Regulations.

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

Issued by : Manager to the Offer

VC CORPORATE ADVISORS PRIVATE LIMITED

SEBI REGN NO : INM000011096

(Contact Person: Anup Kumar Sharma)

31, Ganesh Chandra Avenue,

2nd Floor, Suite No. 2C, Kolkata – 700 013

Tel :- (033) 2225 3940 / 41,

Fax : (033) 2225 3941

Email : mail@vccorporate.com

On behalf of Acquirer: BKM MERCANTILE PRIVATE LIMITED

Place: Kolkata

Date: 06.01.2010